

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 357/2018
in CP(CAA)-462/2017&471(MB)/2018

CORAM: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.08.2018

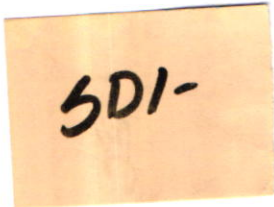
NAME OF THE PARTIES: Dome-Bell Electronics India Pvt. Ltd.
v/s.
Dish TV India Ltd. & Ors.

SECTION : 230-232 of Companies Act 2013.

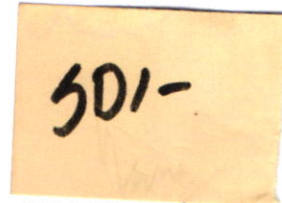
ORDER

At request of the parties, list this matter on 02.08.2018.

The order passed earlier will continue till next date of hearing.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)